

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

IA 177316/2018, in Petition(s) for Special Leave to Appeal (C)
No(s). 723-724/2019

BRAMHA PRAKASH SRIVASTAVA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.177316/2018-EXEMPTION FROM FILING
O.T. and IA No.177315/2018-CONDONATION OF DELAY IN REFILING)

Date : 26-03-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Rohit Dutta, Adv.
Ms. Priyata Chakraborty, Adv.
Ms. Shalini Kaul, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos.1 to 4 but none
has entered appearance.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar